

an>

Title: Introduction of the Indian Penal Code (Amendment) Bill, 2014 (Insertion of new section 304AA).

डॉ. किरिट पी. सोलंकी (अहमदाबाद) : महोदय, मैं प्रस्ताव करता हूँ कि भारतीय दण्ड संहिता, 1860 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860."

*The motion was adopted.*

डॉ. किरिट पी. सोलंकी : मैं विधेयक को पुरःस्थापित करता हूँ।

HON. DEPUTY-SPEAKER: Item Nos. 35, 36, 37 and 38, Dr. Bholu Singh – Not Present.

Item No. 39, Shri Bhartruhari Mahtab.

**15.53 hrs.**